



# THE PUNJAB ACCOUNTANTS ASSOCIATION

(Regd. vide No. 304 of 2019-20 under the Registration of Societies Act, 1860)

OFFICE : **R. K. ASSOCIATES, SEHDEV MARKET, JALANDHAR CITY**

**Mob : 98151-98051, 98780-20386, 98153-23059**

E-mail : [athepunjab@gmail.com](mailto:athepunjab@gmail.com), [punjacctants@gmail.com](mailto:punjacctants@gmail.com), Website : [punjabaccountants.com](http://punjabaccountants.com)

Ref. No : .....

Dated : 19-07-2022

## DHARMINDER SIKKA

President

Mob : 98151-98051

## NARESH CHALOTRA

Sr. Vice President

Mob : 98766-06583

## AROON MAHAJAN

Vice President

Mob : 94170-05127

## VARINDER K. SHARMA

General Secretary

Mob : 98780-20386

## KAPIL BAJAJ

Treasurer/Office Secy.

Mob : 98153-23059

## ABHISHEK SINGLA

Addl. Gen. Secretary

Mob : 98555-07658

## JOINT SECRETARIES

### RAMESH GABA

Mob : 98789-71444

### RAVINDER DATTA

Mob : 98148-10213

### HARBHAJAN SINGH

Mob : 98032-64500

### HEMANT SHARMA

Mob : 98151-53004

### RAJESH KUMAR

Mob : 98761-73228

## EXECUTIVE MEMBERS

### SUBHASH DUA

Mob : 98761-01819

### SANJEEV GUPTA

Mob : 98147-93937

### JASWINDER S. CHAGGAR

Mob : 94643-37580

### ASHWANI KAURA

Mob : 94656-20166

### HARDEEP KUMAR DEEPA

Mob : 98554-68889

To

The Chairman  
Central Board of Direct Taxes,  
North Block Secretariate,  
New Delhi - 110 001

Sub : **Representation requesting for Extension of due date for filing Income Tax Returns (Non-Audit and Salaried) for AY 2022-23 under section 139(1) of IT Act, 1961 with further request to permanently fix date of Filing ITRs as 31st August in future by issuing Notification**

Respected Sir,

We take this opportunity to bring into your kind notice that ours is an Apex Body of Accounts Professionals from all over Punjab. All locally registered Associations from Jalandhar, Ludhiana, Amritsar, Patiala, Pathankot, Rajpura, Hoshiarpur, Mansa, Moga, Ferozepur, Nawanshehr, Nakodar, Phagwara, Muktsar etc. have their representation in this Punjab level body, having its registered office at Jalandhar. As is well known, we, being the basebone of nation's economy, act as a bridge between taxpayers and the Government in order to increase government revenue.

First of all, we heartily thank you for updation of Income-tax portal. No doubt, online ITRs are being submitted, filed and processed with high speed, as compared to previous years, but still most of our members complain of various glitches, errors and other issues causing substantial problems in filing ITRs on behalf of their clients (small taxpayers). And being the last date of filing ITR for AY 2022-23, they are facing acute mental pressure.

Sir, during recent days in the past, all the Accounts Professionals had been busy in preparing and filing TDS and TCS Returns for the 4th Quarter of FY 2021-22 and simultaneously for the Ist Quarter of FY 2022-23, which is required to be filed on or before 31-07-2022. And at the same time, the Accountants are busy in preparing data of GSTR1 and the GSTR3b by matching with GSTR2b. It has been an established practice that the Accountants are to provide all ready to be uploaded data to Chartered Accountants/Advocates/Tax Practitioners, which causes heavy mental pressure upon them. For all these jobs, whole of the July month is absorbed and the Accounts Professionals hardly find time to complete Income-tax data for preparing and uploading Returns.

Moreover, the due date for filing TDS/TCS Returns for the 4th Quarter (FY 2021-22) was 31st May, 2022. On filing of TDS/TCS Returns, credit thereof gets reflected on 15th June, 2022 and in case of any error in TDS credit, it takes 15 to 20 days time to rectify, means in the first week of July. But sorry to bring into your kind notice that in some cases, proper credit entry is not reflecting in 26AS forms.

Under the above circumstances, we, the members of Punjab Accountants Association, humbly request your goodself to extend the date of filing non-audit Income-tax Returns from 31st July to 31st August, 2022.

P.T.O.



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Further requested to please look into the routine dates for each year. Every year, this will happen and the dates of filing TDS/TCS and GST Returns will clash with the dates of Income-tax Returns. This will be much appreciated, if the last date of filing Income-tax Returns be fixed to 31st August every year. This change can be effected by issuing Govt. Notification.

For this act of kindness, We, the Professional Accountants, shall be highly obliged.

For The Punjab Accountants Association

(Dharminder Sikka)  
President

(Varinder K. Sharma)  
General Secretary

**C.C. to** : Hon'ble Ms. Nirmala Sitharaman,  
Union Finance Minister,  
Government of India, New Delhi

- for looking into the matter sympathetically  
and necessary action please